## **RAJYA SABHA**

Friday, the 22nd November, 2019/1 Agrahayana, 1941 (Saka) The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

## **OBITUARY REFERENCE**

MR. CHAIRMAN: Hon. Members, I refer with profound sorrow to the passing away of **Shrimati Noorjehan Razack**, a former Member of this House, on the 13th of November, 2019, at the age of 79 years.

Born in December, 1939, in Ernakulam District of Kerala, Shrimati Noorjehan Razack was educated at the St. Theresa's College, Ernakulam and the Law College, Chennai.

An advocate by profession, Shrimati Razack practised in the Madras High Court. She took special interest in the welfare of women and children and served as a Member of the State and Central Social Welfare Boards. She was also the founder and legal Adviser of Indian Muslim Women's Welfare Association.

Shrimati Noorjehan Razack represented the State of Tamil Nadu in this House, from July, 1977 to July, 1983.

In the passing away of Shrimati Noorjehan Razack, the country has lost an eminent lawyer and an able parliamentarian.

We deeply mourn the passing away of Shrimati Noorjehan Razack.

I request the Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

## PAPERS LAID ON THE TABLE

## Notifications of Ministry of Agriculture and Farmers Welfare

**कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री परशोत्तम रुपाला)**: महोदय, मैं कीटनाशी अधिनियम, 1986 की धारा 36 की उप धारा (3) के अधीन कृषि एवं किसान कल्याण मंत्रालय (कृषि,